

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/021/636/2016**

HYDERABAD, this the 10<sup>th</sup> day of June, 2020

***Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member***



P. Venkatesh,  
S/o. late P. Krishna,  
Aged about 49 years,  
Occ: Stenographer to Sr. DSO/HYB,  
Office of Sr. DSO/HYB,  
Hyderabad Division, S.C. Railway,  
Secunderabad – 500 071.

... Applicant

(By advocate: Mr. K. Sudhaker Reddy)

Vs

1. Union of India, Ministry of Railways,  
Rep. by its General Manager,  
S.C. Railway, Rail Nilayam, III Floor,  
Secunderabad – 500 071.
2. The Additional Divisional Railway Manager,  
Hyderabad Division, S.C. Railway,  
Hyderabad Bhavan, I Floor, Secunderabad – 500 071.

... Respondents

(By advocate: Mrs. Vijaya Sagi, SC for Railways)

**O R D E R (ORAL)**  
***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

Applicant filed the OA challenging the show cause notice dt. 15.06.2016 issued by the respondent No.2, being appellate authority, proposing to enhance the penalty of compulsory retirement imposed by the disciplinary authority to that of removal from service and sought a direction to the 2<sup>nd</sup> respondent to dispose of the appeal dt. 23.02.2016.

2. Applicant has submitted a letter to the Registry on 08.06.2020 seeking permission to withdraw the OA on the ground that the respondents are likely to consider grant of relief sought in this OA. Hence, the OA has been taken up through Video Conferencing.

3. Heard both the counsel.

4. In view of the above, permission is granted to the applicant to withdraw the OA. OA is accordingly dismissed as withdrawn.

5. There shall be no order as to costs.

**(B.V. SUDHAKAR)**  
**ADMN. MEMBER**

**(ASHISH KALIA)**  
**JUDL. MEMBER**